

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (c) No.

(d) Not applicable in view of the reply to part (c) above.

Health care facilities for Central Government pensioners

3738. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that Central Government pensioners, other than those of Defence and Railways, living in areas not covered by C.G.H.S. are without any healthcare facilities;

(b) if so, whether Government propose to formulate a scheme to provide them adequate health care as has recently been done in the case of ex-servicemen; and

(c) if so, by when that is likely to be done and if not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) Central Government pensioners living in non-CGHS areas have an option to have a CGHS Card made in the nearest CGHS covered city by paying the appropriate contribution for availing I.P.D. facilities. In addition, they are entitled to get Rs. 100/- per month as fixed medical allowance for OPD expenses.

(b) and (c) The Ministry of Health and Family Welfare has floated an "Expression of Interest" from health insurance agencies and insurance consultants for extending health care facilities to Central Government pensioners not covered by the CGHS, Considering the enormity of the work involved, it is not possible to fix a time limit for introduction of the scheme.

Basic amenities to CGHS dispensary at Kalibari

3739. SHRI RAJNITI PRASAD: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there is an acute shortage of basic amenities like drinking water, toilets, furniture etc. in Homoeopathic dispensary situated at Kalibari due to which patients as well as staff/doctors have to face difficulties;

(b) if so, the efforts being made to sort out them;

(c) whether due to difference between actual postings and sanctioned strength, beneficiaries have to wait for hours;

(d) if so, by when this deficiency would be met;

(e) despite being centrally located, the facility to provide indented medicines the same day is not available; and

(f) if so, whether Government would instruct AYUSH Department suitably?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) No.

(b) In view of (a) above, question does not arise.

(c) No.

(d) In view of (c) above, question does not arise.

(e) and (f) The medicines which are not available in the dispensary are purchased from the Authorised Local Chemist by the Homoeopathic Store with the imprest money, on the same day and issued to the beneficiary on the same day or next day. However, those medicines which are not readily available with the Local Chemist may take a day or two for procurement and issue to the beneficiary.

Trained ASHAs

3740. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the total number of ASHAs selected, trained and recruited in India as part of the NRHM, and the number of ASHAs working in Orissa;

(b) the total amount released for ASHAs for the State of Orissa for the years of 2007, 2008 and 2009; and

(c) whether there is any complaint of ASHAs for non-payment of their salary and allowances in time?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a)

	All India	Orissa
Total ASHA selected Trained in	6,96,367	34,252
Module 1	6,20,848	34,117
Module 2	4,95,038	32,832
Module 3	4,55,153	32,786
Module 4	4,20,441	32,352

(b)

Year	Amount Received in Lakhs
2007-08	Rs.2114.62
2008-09	Rs.1314.17
2009-10	No amount received so far (Rs.2789.57 is budgeted)

(c) There is no provision of salary for ASHAs. No complaint has been received regarding non payment of their incentives.